

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN & CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 804**  
TO BE ANSWERED ON 26.07.2024

**AMELIORATION OF CONDITIONS OF ANGANWADI CENTRES**

†804 SMT. DELKAR KALABEN MOHANBHAI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has achieved its targets and objectives of the overall development and improving the health facilities, educational and nutritional condition of the poor children through Anganwadi centres in the various States of the country;
- (b) if so, the details thereof, State-wise and district-wise including Dadra and Nagar Haveli and Daman and Diu;
- (c) the effective steps taken/proposed to be taken by the Government to ameliorate the condition of Anganwadi centres in the various parts of Dadra and Nagar Haveli and Daman and Diu to make them more effective; and
- (d) the details of the works done by the Government at present in this regard, State-wise?

**ANSWER**

MINISTRY OF WOMEN & CHILD DEVELOPMENT  
(SHRIMATI ANNPURNA DEVI)

(a) & (b) In the 15th FC, under Mission Saksham Anganwadi and Poshan 2.0, emphasis is given for nutritional support for children below the age of 6 years, pregnant women and lactating mothers, Adolescent Girls (14 – 18 years); Early Childhood Care and Education (ECCE) [3-6 years]; Anganwadi infrastructure including modern, upgraded Saksham Anganwadi, Poshan Abhiyaan and Scheme for Adolescent Girls have been reorganized under Mission Saksham Anganwadi and Poshan 2.0 (Mission Poshan 2.0).

Mission Poshan 2.0 focuses on Maternal Nutrition, Infant and Young Child Feeding Norms, Treatment of Moderate Acute Malnutrition (MAM)/Severe Acute Malnutrition (SAM) and Wellness through Ayush practices to reduce wasting and under-weight prevalence besides stunting and anaemia. It seeks to address the challenges of malnutrition in children, adolescent girls, pregnant women and lactating mothers through a strategic shift in nutrition content and delivery and by creation of a convergent eco-system to develop and promote practices that nurture health, wellness and immunity.

The indicators for malnutrition like children being underweight, stunted or wasted have shown a steady improvement as per the National Family Health Survey (NFHS) conducted by the Ministry of Health & Family Welfare. As per the report of NFHS-5 (2019-21), the nutrition indicators for children under 5 years have improved as compared with NFHS-4 (2015-16). Stunting has reduced from 38.4% to 35.5%, while Wasting has reduced from 21.0% to 19.3% and Underweight prevalence has reduced from 35.8% to 32.1%.

As per the data of Poshan Tracker for the month of June 2024, around 8.57 crore children under 6 years were measured, out of whom 35% were found to be stunted and 17% were found to be underweight and 6% children under 5 years were found to be wasted. The levels of underweight and wasting in children as obtained from Poshan Tracker are much less than those projected by NFHS 5.

State Wise details of beneficiaries including Dadra and Nagar Haveli and Daman and Diu are at **Annexure I**.

(c) & (d) In F.Y. 2023-24, a total of Rs. 2174118.74 lakh was released for implementation of Mission Saksham Anganwadi and Poshan 2.0, out of this Rs. 860209.37 lakh was released for General component (Honorarium, uniform, medicine kit, training etc.) of the scheme. State wise details of the fund released during F.Y. 2023-24 under General Component of the scheme are at **Annexure II**.

To improve infrastructure at the existing AWCs across the country various efforts have been made. In order to rationalise the number of Anganwadi centres across the country vis-à-vis the registered beneficiaries, Government of India has, directed States/UTs to co-locate Anganwadi Centres, which are running on rent without sufficient infrastructure, at nearby Primary Schools, where space is available Further, the Government has decided to upgrade all Mini AWCs with one worker to a full-fledged Anganwadi Centre with one worker and one helper.

Under Saksham Anganwadi and Poshan 2.0, for the 15th Finance Commission cycle, two lakh Anganwadi Centres located in Government buildings @ 40,000 AWCs per year are to be strengthened and upgraded for improved nutrition delivery to beneficiaries and for delivery of ECCE to stimulate the creative, social, emotional, cognitive and intellectual development of children under 6 years of age. Till date, 92108 AWCs have been sanctioned for upgradation to Saksham Anganwadi. State wise details of the AWCs sanctioned for upgradation are at **Annexure III**

Government has launched Poshan Bhi Padhai Bhi (PBPB) initiative on 10th May, 2023 for upskilling of all anganwadi workers across the country to build their capacity to provide ECCE and nutrition service to the children below six years of age. As on June 2024, under Poshan Bhi Padhai Bhi, 11,364 State Level Master Trainers (CDPOs, Supervisors and Additional Resource Persons) have been trained across the country. Under MGNREGS component, beginning from FY 2021-22, 50000 AWCs building are to be constructed over a period of five years @10000 AWCs per year. The cost norms for construction of Anganwadi Centres in convergence with MGNREGS have been revised to Rs.12 Lakh per AWC wherein Rs.8.00 Lakh would be provided under MGNREGS, Rs.2.00 Lakh under 15<sup>th</sup> FC (or any other untied funds) and Rs.2.00 Lakh by MWCD per AWC to be shared between Centre and States/UTs in the prescribed cost sharing ratio.

\*\*\*\*\*

**STATEMENT IN REGARDS TO PART (A) & (B) OF LOK SABHA UN-STARRED QUESTION NO. 804 ON “AMELIORATION OF CONDITIONS OF ANGANWADI CENTRES” DUE FOR ANSWER ON 26.07.2024**

State-Wise number of beneficiaries registered under the Mission Saksham Anganwadi and Poshan 2.0 as per Poshan Tracker data as on 30.06.2024:

S.No	Name of State/UT	Number of Beneficiaries
1.	Andaman & Nicobar Islands	12905
2.	Andhra Pradesh	3272799
3.	Arunachal Pradesh	98460
4.	Assam	3336585
5.	Bihar	10923272
6.	Chhattisgarh	2714583
7.	Dadra & Nagar Haveli - Daman & Diu	39772
8.	Delhi	688836
9.	Goa	57683
10.	Gujarat	3676203
11.	Haryana	2009647
12.	Himachal Pradesh	581853
13.	J&K	838143
14.	Jharkhand	3464451
15.	Karnataka	3928840
16.	Kerala	2188686
17.	Ladakh	18481
18.	Lakshadweep	4514
19.	Madhya Pradesh	7684764
20.	Maharashtra	7011640
21.	Manipur	324410
22.	Meghalaya	438884
23.	Mizoram	138669
24.	Nagaland	136165
25.	Odisha	4246696
26.	Puducherry	36344
27.	Punjab	1600841
28.	Rajasthan	4450703
29.	Sikkim	42025
30.	Tamil Nadu	4066408
31.	Telangana	2080636

32.	Tripura	365995
33.	UT-Chandigarh	44220
34.	Uttar Pradesh	22554563
35.	Uttarakhand	845448
36.	West Bengal	8710855
	<b>Total</b>	<b>10,26,34,979</b>

**Annexure II****Statement in regards to part (c) & (d) of Lok Sabha Un-Starred Question No. 804 on “Amelioration of Conditions of Anganwadi Centres” due for answer on 26.07.2024**

State wise details of the fund released during F.Y. 2023-24 under General Component of the scheme

(Rs. In crore)

<b>S No</b>	<b>Name of State/UT</b>	<b>Fund released under General Component</b>
1	Andhra Pradesh	32933.86
2	Bihar	78384.98
3	Chhattisgarh	21426.96
4	Goa	751.39
5	Gujarat	24154.1
6	Haryana	11440.13
7	Jharkhand	17227.11
8	Karnataka	40994.39
9	Kerala	13050.47
10	Madhya Pradesh	54442.08
11	Maharashtra	51072.35
12	Odisha	33936.17
13	Punjab	14232.54
14	Rajasthan	38135.32
15	Tamil Nadu	23711.97
16	Telangana	23894.64
17	Uttar Pradesh	88619.82
18	West Bengal	45559.91
19	Delhi	5136.1
20	Puducherry	143.38
21	Himachal Pradesh	18598.33
22	Jammu & Kashmir	36801.72
23	Uttarakhand	18863.65

24	Andaman & Nicobar	788.31
25	Chandigarh	661.05
26	D. & Nagar Haveli & Daman & Diu	383.01
27	Ladakh	1260.72
28	Lakshadweep	93.31
29	Arunachal Pradesh	12049.4
30	Assam	108345.44
31	Manipur	9040.29
32	Meghalaya	7432.75
33	Mizoram	3716.63
34	Nagaland	9709.02
35	Sikkim	2376.62
36	Tripura	10841.45
<b>Total</b>		<b>860209.37</b>

**STATEMENT IN REGARDS TO PART (C) & (D) OF LOK SABHA UN-STARRED QUESTION NO. 804 ON “AMELIORATION OF CONDITIONS OF ANGANWADI CENTRES” DUE FOR ANSWER ON 26.07.2024**

State-Wise number of AWCs sanctioned to be upgraded to Saksham AWCs.

<b>S No.</b>	<b>Name of State/UT</b>	<b>Total sanctioned AWCs to be upgraded to Saksham AWC.</b>
1	Andaman & Nicobar	86
2	Andhra Pradesh	2868
3	Arunachal Pradesh	100
4	Assam	4778
5	Bihar	7116
6	Chhattisgarh	6490
7	Goa	24
8	Gujarat	1250
9	Haryana	10
10	Himachal Pradesh	125
11	Jammu & Kashmir	136
12	Jharkhand	6850
13	Karnataka	278
14	Kerala	1960
15	Madhya Pradesh	11706
16	Maharashtra	1739
17	Manipur	30
18	Meghalaya	108
19	Mizoram	1088
20	Nagaland	149
21	Odisha	7084

22	Puducherry	65
23	Punjab	100
24	Rajasthan	553
25	Sikkim	435
26	Tamil Nadu	6390
27	Telangana	4029
28	Tripura	445
29	Uttar Pradesh	20194
30	Uttrakhand	563
31	West Bengal	5359
<b>Total</b>		<b>92108</b>